

F.No.J-11015/1/2016-Judicial
Government of India
Ministry of Law
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi,
Dated 28th December 2016.

ORDER

The President is pleased to engage the following Advocates as Standing/Additional Standing Government Counsel for conducting Central Govt. litigation (except cases of Railways & Income Tax Department) before various District & Subordinate Courts in the State of Uttar Pradesh for a period of three years from the date of this order or until further orders, whichever is earlier:

DISTRICT & SUBORDINATE COURTS

UTTAR PRADESH

Sl.No.	Name and Address	Enrolment no.	Contact number
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1. District MEERUT

Standing Govt. Counsel

1.	Vivek Kochar, B-169, Shastri Nagar, Meerut -250004	D-1195/1995	09411026069
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Additional Standing Govt. Counsel

2.	Vishal Rana 300, Shivaji Road, Meerut Additional Standing Counsel	UP-6968/2004	09837623324
3.	Virendra Kumar Tyagi, 317/221, Western Kutchery Road, Meerut-250001 Additional Standing Counsel	UP-5039/1982	09412705090



4.	Nishant Kumar Garg L-51, Shastri Nagar, Meerut (UP)-250004 Additional Standing Counsel	UP-04989/2009	09411487554
5.	Padam Singh 405/7, Govindpuri, Kankerhera, Meerut(UP)-250001 Senior Panel Counsel	UP-18002/1999	09411823550
6.	Raj Singh 32, Ashok Vatika, Prabhat Nagar, Meerut (UP)-250003 Senior Panel counsel	UP-5036/1982	09412579798
7.	Anjali Tyagi 179/2, Madhavpuram, Delhi Road, Meerut Additional Standing counsel	UP-0131/2005	09410232248

2. District BAGHPAT

Standing Govt. Counsel			
1.	AVDHESH KUMAR SHARMA Aminagar Sarai, Baghpat	UP-6184	09456232244

3. District MUZAFFARANGAR

Additional Standing Govt. Counsel			
1.	RAJEEV KUMAR 912, Sanjay Marg, Gandhi Nagar, Muzaffarnagar (U.P.)	UP-1068/01	09412406494
2.	ROHIT KUMAR 227/28, Saket Colony, Muzaffarnagar, (U.P.)	UP-3396/2001	09456043407

4. District SAHARANPUR

Additional Standing Govt. Counsel			
1.	Vipin Kumar Gupta 7/2, Anandpuri pul, Khumran, Saharanpur-247001	UP-7462/1994	09412424289

5. District BULANDSHAHAR

Additional Standing Govt. Counsel			
1.	PRAMOD KUMAR BHARDWAJ H.No. 722, Mohalla Sarai Nasrulla Khan, Phoolon Wali Gali, Khuraj, Bulandshahar, U.P.	UP-4278/1994	09358299684
2.	PRAVENDRA SINGH 3/437, Kothiyat, Near PWD Godown, Behind DM Colony, Bulandshahar, U.P.	UP-4450/2007	09456001400

6. District GAUTAM BUDH NAGAR (NOIDA)

Standing Govt. Counsel			
1.	Kishanlal Parasher Rabupura, G.B. Nagar, U.P.	UP-5320/1983	09411624569
Additional Standing Govt. Counsel			
2.	Yogesh Kumar Solanki F-518 Delta-I, Greater Noida, U.P	UP-7298/2001	09871015737
3.	Satyaketu Singh B-21 New Gandhi Nagar, Ghaziabad.	UP-2127/1977	09350163142

7. District GHAZIABAD

Standing Govt. Counsel			
1.	Yogendra Kumar Chamber No. 304, civil Court, Ghaziabad, U.P.	UP-08196/2008	09350747095
Additional Standing Govt. Counsel			
2.	Pramod Kumar 978, Civil Court, Raj Nagar, Ghaziabad, U.P.	UP-0609/1999	09810268031
3.	Ashok Kumar Sharma 954, Civil court, Raj nagar, Ghaziabad, U.P.	UP-4133/2005	09871796936

8. District HAPUR

Standing Govt. Counsel			
1.	Rajkumar Tyagi Vivek Vihar Sehkari Awasiya Samiti, Station to Asaura Road (Opposite Harshri Nath Mandir, Awas Vikas, Meerut Road) Hapur, U.P.	UP-1435/1974	09412619534

9. District MATHURA

Standing Govt. Counsel			
1.	Kharag Singh Chhonkar S/o Shri Samlia Singh Chhonkar Gram Kamora Post- Madora (Baldev) Mathura, U.P.	UP-5620/1983	07417697989
Additional Standing Govt. Counsel			
2.	Bhishm Datt Singh S/o Rashey Shyam tomar 27, gokul Dham Colony, Post Aurangabad, Mathura, U.P.	Up-959/1999	09410619856

10. District ALIGARH:

Standing Govt. Counsel			
1.	Hevendra Kumar S/o Shri Anokhelal R/o 2/53, New Begum Bagh, Aligarh, U.P.	UP-3076/1994	07417076140
Additional Standing Govt. Counsel			
2.	Sudhanshu Agrawal R/o 19/179, B-3, Adarsh Nagar, Pala Road, Aligarh, U.P. (For – chief Standing Counsrel)	UP-9796/1999	09410693428
3.	Gajendra Kumar Verma S/o Ram Singh Verma In fornt of Old Registry office, civil, Court, Aligarh	UP-3923/1987	099978829022

4.	Kishan Kumar Singh S/o Shri K.S. Chaudhary Street No. 3, Sakshi Vihar Colony, Quari, Ramghat Road, Aligarh, U.P.	UP-8056/2000	093589212073
5.	Gyanendra Singh S/o Malkhan Singh, Vill. Kheria Khwaja Buddha, Aligarh, U.P.	UP-3198/2002	09412593519
6.	Sunil Kumar S/o Gauri Shankar Munni Kunj, Shiv Lok Colony, Surya Vihar, Aligarh, U.P.	UP-8238/2001	093358212814
7.	Ram Kumar S/o Bal Kishan Vill and Post Gangiri, Aligarh, U.P.	UP-5137/1991	09410060898

11. District ETAH:

Standing Govt. Counsel			
1	Pankaj Kannoja s/o Shyam Bihari Lal 209, ChitraGupt Colony, Bangaon Road, Etah	3360/1992	9412388247
Additional Standing Govt. Counsel			
2	Arun Kumar Maheshwari s/o Jagdish Chandra Maheshwari New Civil Lines, Near SSP house, Etah	78/1979	9410879791
3	Arun Kumar Upadhyay s/o Narayan Bhaskar 50, Aruna nagar, Etah	3054/2002	9458073451
4	Devendra Singh Rathore s/o Bhagwan Singh 52, Maharana Pratap Nagar, Etah	3185/1977	9837762620
5	Brij Raj Singh s/o Khemkaran Singh Shranger Nagar, Near Van Chetna Kendra, Etah	1966/1984	9458016898
6	Awadesh Kumar Gupta s/o Satish Chandra Gupta In front of post office, Civil Lines, Hindu Nagar, Etah	5981/2000	9412658507
7	Yashveer Singh Chauhan s/o J.S. Chauhan Gali No.7, Nidholi Road, Shranger Nagar, Etah	3613/1993	9412537481

12. District HATHRAS:

Standing Govt. Counsel			
1	Anuraj Sharma s/o Anil Kumar Sharma Vill. Lahara, Hathras	3955/2004	9412317710
Additional Standing Govt. Counsel			
2	Amar Pal Singh s/o Desh Raj Singh Indra Nagar, Aligarh Road, Hathras	288/1999	9411415427
3	Radha Madav Sharma s/o Sbri Nath Shastri Naval Nagar, Hathras	6572/2003	9412460710
4	GrishKumar s/o Kishan Lal 62, Ashirvaad Garden, Mathura Road, Hathras	7911/2000	9045675307
5	Ramveer Singh s/o Surendra Singh Chauhan Lavar Colony, Aligarh Road, Hathras	3052/1985	9997420109
6	Tanmesh Kumar Singh s/o Amar Singh Jahageer pur, Salempur, Hathras	9364/1999	9412517465

13. District KASGANJ:

Standing Govt. Counsel			
1	Sanjeev Singh Yaduvanshi s/o Rajveer Singh Chandra Lok, Tehsil Road, Near SDM Court, Kasganj	9102/2004	9536091800
Additional Standing Govt. Counsel			
2	Rajeev Vashistha s/o Munna Lal Vashistha Gali Kheria, Mohalla Nathuram, Kasganj	4377/2005	9837803335
3	Hariom s/o Malkhan Singh Vill. Ahroli, Post Kasganj, Distt. Kasganj	1910/2002	9761032549
4	Arun Kumar Maheshwari Roshan Lal Maheshwari Mohlla Jairam Badi holi, Kasganj	818/1994	8958580735



14. District SHAHJAHANPUR:

Additional Standing Govt. Counsel			
1	Murari Lal s/o Ramchandra Gupta Gandhi Nagar Colony, Near BSNL Towar, Bijli pura, Shahjahanpur	2739/1991	9473705891
2	Santosh Pal Singh s/o Suresh Pal Singh 2, New Colony, Akab Masjid Kanch, Shahjahanpur	11897/1999	9415528772
3	Anuj Kumar Singh s/o Rajpal Singh Vill. Siura, Post Singraha, Post Sehramau South, Shahjahanpur	5115/2007	9415527505

15. District LUCKNOW:

Standing Govt. Counsel			
1	Ganesh Chandra Rai Son of Sh. Shyama Charan Shrivastava Resident of 59, Nawaiya, Ganeshganj, 3rd Lane, Lucknow (U.P.)	UP-371/1979	8953394282
Additional Standing Govt. Counsel			
2	Raj Mahendra Singh Son of Sh. Mahesh Singh Resident of 538Kal350, Shripuram, Triveni Nagar-III, Lucknow (U.P.)	UP-4777/1988	8400475066

16. District HARDOI:

Standing Govt. Counsel			
1	Manvendra Singh s/o Jaiveer Singh H.No. 30, Ashraf Tola, Mohanlal Verma Gali, HarDOI (U.P.)	UP-14575/2010	09936528129

17. District LAKHIMPUR KHIRI:

Standing Govt. Counsel			
1	Preetam Singh Bagga S/O Sardar Malla Singh Rajgadh Sitapur road, Lakhimpur Kheri	UP-14/1972	9415148218
Additional Standing Govt. Counsel			
2	Anand Prakash Shukla s/o Mr Siddheshwar Shukla 143, Awas Vikas colony, Lakhimpur Kheri,	UP-2972/1990	09956419614
3.	Sunil Kumar Singh Tomar S/o Jagmohan Singh Tomar, 185, Awas Vikas Colony, Lakhimpur Khiri.	UP-3205/1990	09451211525
4.	Krunesh Kumar Bajpai S/o Mahanand Bajpai, Shiv Sagar Colony, LRP Road near, Chhauchh Chauraha, Lakhimpur Kheri	UP-1419/1990	09919098283
5.	Kamnath Verma S/o Harinandan Prasad Verma Add- Near Jute Mandi, Gola Road, Lakhirpur Kheri	UP-933/1990	09838354771
6.	Ram Sagar Verma S/o Banwari Lal Verma, Village- Khakhra, PO – Kala aam, Lakhimpur Kheri	UP-730/1988	08574885194
7.	Rameshwar Dayal Awasthi S/o Surendra Bahadur Awasthi Maharaj Nagar, Lakhimpur Kheri	8661/1999	09415559344

18. District RAE-BAREILLY:

Standing Govt. Counsel			
1	Ramanuj Sharma s/o Salikram Sharma 1617/21, Jail garden Road, In front of S.P. Bungalow, Rae-Bareilly	UP-1677/1982	09336004671



Additional Standing Govt. Counsel			
2	Amrendra Singh s/o Bhagwati Singh 367/7, Shivpuram, Gora bazar, Rae-Bareilly.	UP-1543/2013	09452230414
3	Krishan Chandra Sharma s/o Sharda Prasad Sharma 52, Nirala Nagar, Rae-Bareilly	UP-6612/2008	09450207881
4	Ch. Surendra Nath Singh s/o Jagannath Singh 803/1282, Krantipuri, Rae-Bareilly.	UP-803/1971	09336004477

19. District SITAPUR:

Standing Govt. Counsel			
1	Pankaj Srivastava S/o Sh. Narendra Kumar Srivastava Neera Nagar, Near Ram krishna Puri Naipalpur District Sitapur (D.P.)	UP-12933/1999	9452232771
Additional Standing Govt. Counsel			
2	Ajit Pratap Singh Son of Sh. Tej Bahadur Singh Resident of Village and Post Selumau District Sitapur (D.P.)	UP-059/2003	9648617070
3	Govind Mishra Son of Sh. Jagdishwar Mishra Resident of Om Bhawan, Near Gaushala, Hardoi Road, District Sitapur (D.P.)	UP-7705/2005	9415548040 7275196807
4	Mradul Agarwal Son of Sh. Satyendra Kumar Agarwal Resident of 7-B, Awasthi Tola Maholi, Post Maholi, District Sitapur (D.P.)	UP-4445/2005	9415878411



20. District UNNAO:

Standing Govt. Counsel			
1	Rajkumar Chaurasia s/o Late Munna Lal Chaurasia 427, Adarsh Nagar, Unnao	UP-2597/1992	09450770694

21. District BAHRAICH:

Standing Govt. Counsel			
1	Surendra Singh s/o Anant Singh Vill. & Post Fakarpur, Distt, Baharaich	UP-944/1976	08423311392
Additional Standing Govt. Counsel			
2	Rarnchandra Lal Gaur s/o Sh. Ram Dularey Gaur r/o Akbarpura, Nai Basti, Distt. Baharaich	UP-5831/1967	09839932510
3	Vijay Pathak s/o Late Sanwali Prasad Pathak r/o 113, Sufipura, Hujurpur Road, Bahraich (D.P.)	UP-3491/1980	09452207763
4	Ram Surat Verma s/o Sadhu Ram Verma r/o Police Line Road, P.S. Kotwa1i dehat, Bahraich (D.P.)	UP-242/1984	09452478471
5	Surendra Kumar Maurya s/o Bansi Lal Saraswati nagar, Jagtapur, Post Shekh Daheer, Distt. Bahraich (V.P.)	4028/1988	09415801677
6	Krishan Murari Tripathi s/o late Hanuman Prasad Tripathi r/o Saryu nagar, Dhapali Purva, Post Shekh Daheer, Distt. Bahraich (D.P.)	3219/1985	09451256608
7	Akshay Veer Singh s/o Jagdish Singh r/o Sufipura, Bahraich (D.P.)	1997/1984	09838696946
8	Durga Balesh Singh s/o Hanuman Singh r/o Sufipura, Hujurpur road, Bahraich	1021/1983	09838594606

22. District BALRAMPUR:

Standing Govt. Counsel			
1	Jaiprakash Singh s/o Lat Baksh Singh Civil Lines, Balrampur.	UP-1605/1981	09450344237

23. District BARABANKI:

Standing Govt. Counsel			
1	Sunil Kumar Maurya Shanti Vihar Colony, Faezabad-Gonda road tiraha, Palhari, Barabanki	UP-3440/1996	09838905837

24. District FAIZABAD:

Standing Govt. Counsel			
1	Sanjay Rastogi Son of Sh. Chand Rastogi Resident of H No. 1097, Subhash Nagar, Faizabad-224001 (V.P.)	UP-5455/1990	08853525832
Additional Standing Govt. Counsel			
2	Ram Dayal Singh Son of Sh. Shivni Lal 24/2/10, Anjani Niwas, Santoshi Akhada, Near Shri Ram Hospital, Ayodhya District Faizabad (V.P.)	UP-2151/1990	09335243556
3	Krishna Kant Pandey Son of Sh. Raj Bahadur Pandey Resident of Kailashpuri Parikrama Marg Janaura, Faizabad-224001 (V.P.)	UP-4437/1988	08052198807
4	Arun Prakash Tiwari son of Sh. Amar Kesh Tiwari Rio House No. 118/46 Sahadat Ganj (Kurnhar Mandi) Distt Faizabad-229123	UP-3946/1991	09356610987
5	Rohit Pandey Son of Sh. Rajendra Prasad Pandey 235, Kandhari Bazar, Faizabad	UP-6758/2010	09452010210

6	Ram Kumar Rai Son of Sh. Gaya Prasad Rai RIO Vill. Tenduamafi (Opp. Registry Office) PO Bikapur, Distt Faizabad (UP)	UP-3743/1989	09451732670
7	Hari Shankar Sharma Son of Sh. Guru Bux Sharma Village Chirkitha, P.O. Goshaiganj, Tehsil Sadar, Dist. Faizabad (V.P.)	UP-236/1981	09450332658
8	Piyush Ranjan So of Sh. N. P. Srivastava H. No. 5/2/15, Ranjan Bhawan, Sahebganj, Faizabad (V.P.)	UP-3764/1993	9838559490

25. District KANPUR NAGAR:

Additional Standing Govt. Counsel			
1	Rajeev Shukla s/o Narbadeshwar Shukla 3-N34-A, Azad Nagar, Kanpur	UP-5233/2004	09450138234
2	Sharad Krishan Pandey s/o Gopal Krishan Pandey 118/618, Kaushalpur, Kanpur	UP-1878/1992	09839445669
3	Raveendra Nath s/o Ram Kishore 109/392, Jawahar Nagar Kanpur	UP-2690/1985	09919495160

26. District KANPUR DEHAT (AT AKBARPUR MATI):

Standing Govt. Counsel			
1	Sunderlal Sachan 28-HIG, Tanta Tope nagar Phase-II, Kanpur Nagar	UP-3683/1979	09335189760

27. District KANNAUJ:

Standing Govt. Counsel			
1	Rajendra Kumar Trivedi s/o Sh. Ramakant Trivedi Vill. Matauli, Distt. Kannauj (D.P.)	UP-3453/1985	09415472052
Additional Standing Govt. Counsel			
2	Durga Prasad Vaishya s/o Shri. Jagdish Narayan Gupta Dak Bangla Road, Post Sarai Bhira, Distt. Kannauj (D.P.)	UP-5354/2002	09235139210
3	Sanjay Shukla s/o Shri. Hari Narayan Shukla Bhimrao Ambedkar Nagar, Post office Wali gali, Tirakharu, Distt. Kannauj (D.P.)	UP-8586/2007	09918827329

28. District FARRUKHABAD (AT FATEHGARH):

Standing Govt. Counsel			
1	Rajendra Kumar Tripathi s/o Sh. Vindavan Tripathi Keshav Nagar 84, Fatehgarh (U.P.)	UP-92/1966	09450102494
Additional Standing Govt. Counsel			
2	Satyendra Kumar Pathak s/o Shri. Jageshwar Prasad Pathak Kanya Kuber Colony, Manganj, Fatehgarh (U.P.)	UP-32/1987	09450108997
3	Vinod Kumar Tiwari s/o Shri. Shyamlal Tiwari 58, Belanganj, Civil Line Road, Fatehgarh (U.P.)	UP-II05/1977	09838993422



29. District ETAWAH:

Standing Govt. Counsel			
1	Ghanshyam Kishore Bajpai Son of Sh. Gopal Bajpai Rio 740, Vivekanand Marg, Civil Lines, Etawah (U.P.)	UP- 2178/1979	9412361555
Additional Standing Govt. Counsel			
2	Dashrath Singh Chauhan Son of Sh. Lakhan Singh Chauhan Rio H. No. 290, Lane No.2 Vijaynagar, Etawah-206001 (U.P.)	UP- 136/1984	9456285958
3	Shiv Kumar Shukla Son of Sh. Krishna Gopal Shukla Rio 162, Hori Tola Chhipaitee, Etawah	UP-4539/1992	9412361444
4	Yogendra Singh Parihar Son of Sh. Kushal Pal Singh Parihar Resident of New Janta Colony, Naveen Subji Mandi, Etawah (U.P.)	UP-08492/2010	'9410640317

30. District AURAIYA:

Standing Govt. Counsel			
1	Devesh Dubey Teachers Colony, Ajeetmal, Auraiya (UP)	UP-1609/1998	09758566977
Additional Standing Govt. Counsel			
2	Himanshu Dubey 1218, Badanpur, Auraiya (U.P.)	UP-6048/2015	9412513079
3	Shivam Sharma Bahantola, Auraiya (U.P.)	UP-11686/2010	9410818202
4	Shantanu Shukla Rajiv nagar, Ajeetmal, Auraiya (U.P.)	UP-1375/2013	9411242583
5	Pradip Kumar Tiwari Govind nagar, Auraiya (UP)	UP-6232/2011	9412613873



31. District JALAUN (AT ORAI):

Standing Govt. Counsel			
1	Ramakant Dwivedi s/o Sh. ram Prasad Dwivedi 2508, Tulsi Vihar, Patel Nagar, Orai, Distt Ja1aun (U.P)	UP-48/1980	09451212350

32. District JHANSI:

Standing Govt. Counsel			
1	Uday Soni 33, Gandhidhar ka Tapra, Jhansi (U.P.)	UP-5058/2002	09415588411
Additional Standing Govt. Counsel			
2	Tej Singh Gaur 319, Kamal Singh Colony, Isai tola, Prem Nagar, Jhansi (U.P.)	UP-7249/2005	09415186892
3	Ravi Prakash Goswarni A-264, Awas Vikas Colony, Post Pipri Bazar, Jhansi (U.P.)	UP-6958/2000	09451130914
4	Mridul kant Srivastava B-Block, Type-I, Indrapuri Colony, Jhansi (D.P.)	UP-2892/1996	09415588329

33. District GORAKHPUR:

Standing Govt. Counsel			
1.	Ghanshyam Singh , S/o Jgnath Singh ,Resident of Siddharth Nagar Colony, Post -Siddharth Enclave,Distt Gorakhpur(UP)	UP-4259/2004	9936275700
Additional Standing Govt. Counsel			
2.	Brahmdev Singh,son of Sh.Naresh Prasad Singh R/o Village Bindhanapar,Post Belghat,Distt Gorakhpur- 273404(U.P)	UP-5560/2003	9453308919
3.	Abhaynandan Kumar Tripathi Son of Sh.Gauri Shankar Tripathi Resident of Sheesh Mahal,Zafra Bazar,Gorakhpur	UP-177/1998	9415692339

4.	Rana Pratap Singh, Ward, no.12,42 Nagar Palika, Bansgaon, Gorakhpur (U.P)	UP629/1988	09450468084
5.	Vivek Sarkari Sarkari bhawan, P.S. Tiwaripur, Mohanlalpur, Gorakhpur (U.P)	UP-3726/2002	09415692546
6.	Nilay Kumar Mishra, s/o, Vijay Kumar Mishra, Vill. & Post Mahavankhor, District Gorakhpur (U.P)	UP-0451/2009	09793350132

34. DISTRICT DEORIA

Standing Govt. Counsel			
1.	Rajesh Goel, s/o Gauri Shankar Goel In front of Aggarwal Machinery Store Nai Bazar, Deoria,	UP-0451/1998	09450700382
Additional Standing Govt. Counsel			
2.	Rajesh Kumar Shukla s/o Birendra Shukla H.no.230/1, Ward no., 18 Behind Vijay talkies, Garulpar, Naibasti, Deoria.	UP-22969/2009	09621242370
3.	Rajesh Mishra s/o Ram bali Mishra, Ramgulum Tola (East), Ward .no.10, Deoria.	UP-1148/2000	09415384799

35. District AZAMGARH

Standing Govt. Counsel			
1.	Harendra Singh Son of Shri Lal Bahadur Singh Resident of swami Vivekanand Marg, Thandi Sadak Marg, Azamgarh (U.P)	UP-4632/2005	9415622575
Additional Standing Govt. Counsel			
2.	Ramnath Prajapati Son of Sh. Ram Lakhan Prajapati Resident of Village and Post Amari (Koylasa) District Azamgarh (U.P)	UP-8786/1999	9452798501
3.	Vinay Kumar Mishra Son of Sh. Shiv Kumar Mishra Resident of Sidhari Shamapur New Kaloni Near Akashdeep Hotel, District Azamgarh (U.P)	UP-4748/2010	9450876773

4.	Virendra Singh Son of Sh.Ram Naval Singh Resident of 45, Arajibagh, PS Kotwali, District, Azamgarh (UP)	UP-15271/1999	9415834857
5.	Avnish Kumar Singh S/o Shri Bhagwati Singh, R/o Village-Naithi, Post Bindmathiya, Azamgarh (UP).	UP-7127/2002	09453068721

36. District GONDA

Standing Govt. Counsel			
1.	Krishna Kumar Dwivedi S/o Late Ram Shabad Dubey R/o Janaki Nagar Colony, Civil Lines, Gonda (UP)	UP-5242/1990	09935216451
Additional Standing Govt. Counsel			
2.	Kanik Ram Verma, S/o Ram Narayan Verma R/o Village Betwa Charu, Distt. Gonda	UP-0730/2014	09792564301

37. District SHRAVASTI

Standing Govt. Counsel			
1.	Om Prakash Shukla S/o Shri Bihari Lal Shukla, Village Koelahva Post Sirsiya, District Shravasti	UP-842/1983	08765023320
Additional Standing Govt. Counsel			
2.	Ayodhya Prasad Mishra S/o Bachcha Ram Mishra, Vill. Shrinagra, Post Amwa, District Shravasti	1145/1993	09648662954
3.	Vijay Kumar Pandey S/o Kailash Nath Pandey Vill. Pandeypurva, Post Haeharpur Rani, Distt. Shravasti	5070/1992	09161834001

4.	Vijay Kumar Yadav S/o Bechu Dayal Yadav, Vill & Post Hasnapur, Distt. Shravasti	7757/2010	09984471605
5.	Satya Prakash Yadav S/o Nanmun Yadav, Munimpur, Post Bhangrehvapur, Distt. Shravasti	6430/2010	07388768160

38. District-AMBEDKAR NAGAR

Standing Govt. Counsel			
1.	Govind Kumar Shrivastava Vill. Rammanpur, Post Itifatganj, District Ambedkar Nagar (UP)-224145	UP-11646/2003	09415377457 09452718220
Additional Standing Govt. Counsel			
2.	Prabhat Kant Tripathi Purani Tehsil, Meeranpur, Akbarpur, District Ambedkar Nagar (UP)-224122	UP-2246/2007	09450496820

39. District-AMETHI

Standing Govt. Counsel			
1.	Mahesh Chand Shukla Village Taala, Post & Distt. Amethi	UP-993/1983	09450713417

40. District-KAUSHMBI

Standing Govt. Counsel			
1.	Sanjay Kumar Jaiswal Mohall Ashok Nagar, Nagar Panchayat Karari, Disstt. Kaushambi	UP-6508/2005	09648103038
Additional Standing Govt. Counsel			
2.	Anirudh Ward No. 6, Jankipur, Nagar Panchayat, Sirathu, Disstt. Kaushambi	UP-7308/2009	09918783894

3.	Aadya Pandey, S/o Shri Chandra Dutt Pandey, Vill. & Post Dara Nagar, Disstt. Kaushambi.	UP-764/2006	09415672648
4.	Kripashakar S/o Banwari Lal, Alwara, Kaushambi	UP-6807/2006	09919121900

41. District- PRATAPGARH

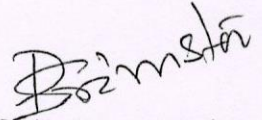
Standing Govt. Counsel			
1.	Ramkrishna Mishra S/o Shri Hira Mani Vill. Rudapur, Post Shitlaganj, Disstt. Pratapgarh (UP)	UP-7757/2009	09451657010
Additional Standing Govt. Counsel			
2.	Harish Kumar S/o Ram Das Vill. & Post – Ranjeetpur Chilbila Disst. Pratapgarh (UP)	UP-1428/1987	09451042033
3.	Anil Kumar Mishra S/o Shri Kripa Shankar, Vill. Athgawon Mishran, Nagar Panchayat Antu, Post Antu, Disstt. Pratapgarh (UP)	UP-2896/1996	09450837440
4.	Ramkewal Verma S/o Jhaguram Vill Mahuaye, Post Kishunganj, Disstt. Pratapgarh (UP)	UP-4908/1994	08574033406

42. District- LALITPUR

Standing Govt. Counsel			
1.	Krishan Kumar Bansal S/o Dr. Ramkrishan Bansal 441/4, Civil Line, Lalitpur (UP)	UP-14484/1999	09450035487
Additional Standing Govt. Counsel			
2.	Naresh Kumar Pastore S/o Shri Ramkumar Pastore Ganjtal, Behat, Lalitpur (UP)	UP-18692/1999	09794019646
3.	Munnalal Nangal S/o Shri Sukkey, 110, Subhashpura, Lalitpur (UP)	UP-5328/2012	09956689818

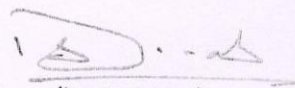
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Ashok Mehta, Ld. ASG, Allahabad High Court, 276/89/17, Muir Road near TV Tower Crossing, Allahabad-211001.
3. Sh. Gyan Singh, Asstt. SGI, Allahabad High Court at Allahabad, R/o 518/409, New Mumfordgunj, Allahabad-211002.
4. Sh. Surya Bhan Pandey, Asstt. SGI, Allahabad High Court, Lucknow Bench, R/o C-8, Bhikhampura Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006.
5. The District Judge, Meerut, Ghaziabad, Hapur, Mathura, Aligarh, Etah, Hathras, Kasganj, Shahjahanpur, Lucknow, Hardoi, Lakhimpur Khiri, Rai Bareilly, Sitapur, Unnao, Bahraich, Balrampur, Barabanki, Faizabad, Kanpur Nagar, Kanpur Dehat, Kannauj, Farrukhabad, Etawah, Auraiya, Jalaun at Orai, Jhansi, Gorakhpur, Deoria, Azamgarh, Gonda, Shravasti, Ambedkar Nagar, Amethi, Kaushambi, Pratapgarh, Lalitpur all in the State of Uttar Pradesh.
6. All the counsel listed above individually.
7. Cash (LA) Section, w. r. t. payment of Retainership fee to above listed Standing Govt. Counsel w. e. f. the date of this order & to stop retainership fee to earlier Standing Govt. Counsel as mentioned in the order No. 36(01)/2013-Judl. dated 23.10.2013 from the date of expiry of order i.e. 22.10.2016.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)